

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1139/97

(30)

New Delhi this the 22nd Day of August, 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Dr.A. Vedavalli, Member (J)

Bhola Dass
JTO JE - 1509
Training Centre,
C/o Principal DTTC,
10th Floor Chander Lok Building,
Janpath, New Delhi., Applicant

(None for the applicant)

Versus

1. Union of India,
Through the Secy. Ministry
of Telecommunication)
Sanchar Bhawan
New Delhi.
2. The Chief General Manager,
Mahanagar Telephone Nigam Ltd.,
Khursed Lal Bhawan,
New Delhi.
3. The General Manager,
Telecom District, Jaina Tower,
Raj Nagar,
Ghaziabad, U.P.

Respondents

(By Advocate: Shri K.R.Sachdeva)

O R D E R (Oral)

Hon'ble Shri S.R. Adige, Vice Chairman (A)

We note that the applicant has been absenting himself since the last three previous occasions and even today which is the fourth occasion, he has failed to appear before the Tribunal, although the case was list at SerialNo. 7 of the Cause List.

In the circumstances, the OA is dismissed for default.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman ((A))